## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:394 ANSWERED ON:06.08.2013 ALLOCATION OF COAL BLOCKS TO KERALA Raghavan Shri M. K.

## Will the Minister of COAL be pleased to state:

- (a) whether the State Government of Kerala has requested for allocation of coal blocks to the State in Odisha for power generation;
- (b) if so, the details and the present status thereof; and
- (c) the steps taken for early allocation of coal blocks to Kerala?

## **Answer**

## MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) : Yes, Sir. In response to the Notice Inviting Applications (NIA) dated 31.12.2012 for 14 coal blocks for specified end-use i.e. Power, this Ministry had received application from Kerala State Electricity Board (KSEB) for allocation of Kudanali-Luburi coal block located in Odisha.
- (b): On the basis of the comments received from Ministry of Power/Central Electricity Authority and after detailed deliberation and discussions held in the Meetings of Inter-Ministerial Technical Committee and Inter-Ministerial Committee, the application of KSEB was not considered eligible for allocation of coal blocks.
- (c): Does not arise in view of the reply to part (b) above.